

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-19/2001
MA-8/2001

New Delhi this the 3rd day of January, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Prem Nath Gupta,
S/o Sh. Hans Raj.
2. Sh. Surinder Kumar,
S/o Sh. Kishan Chand.
3. Sh. Roshan Lal Applicants

(All are working as Parcel Supdt. at Northern Railway
Station, Ludhiana)

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Chief Personnel Officer,
Northern Railway,
Baroda House,
New Delhi.
3. The Chief Commercial Manager,
Northern Railway,
Baroda House,
New Delhi.
4. The Divl. Railway Manager,
Northern Railway,
Firozepur Division,
Firozepur. Respondents

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant seeks a direction to respondents
to consider his representation dated 18.12.2000
(Annexure A/1) before declaring the results of
selections held for the post of Chief Booking

(7)

Supervisor vide order dated 06.12.2000 (Annexure A/4).

2. We have heard applicant's counsel Sh. Yogesh Sharma who states that written test for the aforesaid selection has been held on 13.12.2000.

3. If these assertions are correct, this O.A. is disposed of at this preliminary stage with a direction to respondents ~~to~~ ~~expeditiously~~ to consider applicant's representation dated 18.12.2000 by means of detailed, speaking and reasoned order under intimation to applicant before declaring the results of the aforesaid written test.

4. Let a copy of the O.A. be enclosed with a copy of this order.

Dasti.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S. R. Adige

(S. R. Adige)
Vice-Chairman (A)

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